

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1199 OF 2018 IN
APPEAL NO. 277 OF 2018

Dated: 19th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Nirav Shah
Ms. Ramni Taneja

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh for R-2

ORDER

The learned counsel appearing for both the parties submitted that, pleadings in this matter are completed and the matter may kindly be listed for hearing. Further, they have submitted that, IA No. 1199 of 2018 (for stay) may also be posted along with the main appeal.

Submissions made by the learned counsel appearing for both the parties, as stated above, are placed on record.

List this matter for hearing on **01.02.2019** along with IA No. 1199 of 2018 (for stay) as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member
vt/bn

(Justice N. K. Patil)
Judicial Member